

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 135
(IB)-1094(PB)/2020

IN THE MATTER OF:

SREI Infrastructure Finance Ltd	...	Applicant/Petitioner
Vs		
LI Digital Payments Pvt Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 30.07.2021

ORDER

Renotified to 25.08.2021.


(NIRMALA VINCENT)
COURT OFFICER

30.07.2021
DPK